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C.A.No. 1833-1834 OF 2003

ITEM No.105

Court No. 1

SECTION XVII

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal Nos.1833-1834 of 2003

Regu Mahesh @ Regu Maheswar Rao Appellant (s)

VERSUS

Rajendra Pratap Bhanj Dev & Anr. Respondent (s)

(with office report)

Date: 23/09/2003 This/These matter(s) was/were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE S.B. SINHA

For Appellant (s)Mr. B Tarkam, Sr. Adv.  
Mr. S U K Sagar, Adv.  
Ms. Bina Madhavan, Adv.  
Mr. Prasanth P, Adv.  
Ms. G Indra, Adv.  
for M/s. Lawyers Knit & Co., Adv.

For Respondent (s)Mr. J.V. Suryanarayana, Sr. Adv.  
Mr. Venkate Range Das Kanuri, Adv.  
Mr. Venkateswara Rao Anumolu, Adv.

UPON hearing counsel the Court made the following  
O R D E R

List before a Bench of which Hon'ble Mr. Justice S.B. Sinha is not a Member.

The appeals may be listed on 14th October, 2003.

In the meantime, the parties may exchange supplementary documents and file the same in the Registry.

(D.P. WALIA)  
COURT MASTER

(SURAJ PARKASH)  
COURT MASTER